



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,19th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
	WITH I.A.(CrI.)/243/2021 in CrI.A./110/2021	ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
ORDERS				
2	PIL(Suo Moto)/4/2020 FIXED	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
3	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 19/05/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL SINGLE BENCH]

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THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.court6@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/187/2015 (AT 10:30 AM)	CHITTA RANJAN DAS Versus THE PUNJAB NATIONAL BANK and 3 ORS	MR.A K BORA MR. P K MEDHI MR. S K TALUKDAR MS.D PHUKAN MS.A SHARMA	MR.A GANGULYR-1TO3 MR.A DUTTA(R-1TO3)
2	WP(C)/2190/2016 (AT 10:30 AM)	DIBRUGARH UNIVERSITY PENSIONERS' ASSOCIATION and ANR. Versus THE DIBRUGARH UNIVERSITY and 7 ORS	MR.K N CHOUDHURY(Sr. Adv.) MR.S SAIKIA MS.M BARMAN MS.D GHOSH MR.D J DAS MR.M ISLAM MR.D DEKA	GA, ASSAM MR.S BHUYANR- 1-3 MR. R BORPUJARI MR.R GOSWAMI(R- 1-3) MR. K GOGOI MS.M SAIKIA(R- 1-3) MS.P BORTHAKUR(R- 1-3) SC, HIGHER EDUCATION SC, FINANCE SC, DIB. UNIVERSITY
MOTION (BA)				
3	Bail Appln./1062/2021	NEHAR ALEMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
4	Bail Appln./1064/2021 (PDF COPY), (SCANNED COPY OF LCR), FIXED	Haidar Ali Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
5	Bail Appln./1074/2021 (PDF COPY), B/O	PRASANTA GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
6	Bail Appln./1090/2021 (PDF COPY), B/O	ALTAH HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR H I CHOUDHURY	PP, ASSAM
MOTION				
7	AB/1331/2021 FIXED	AYUBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/1359/2021 B/O	ABUL HUSSAIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. D J BORAH	PP, ASSAM

9	AB/1403/2021 (PDF COPY), B/O	SEKENDAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./870/2021	TINKU BHUSAN NATH Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
11	Bail Appln./921/2021 FIXED	JULHAS DEWAN Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
12	Bail Appln./934/2021 (PDF COPY), B/O	RAM KRISHNA TALUKDAR Versus THE STATE OF ASSAM	MR. S BISWAS MR GAURAV R DUTTA MS D DEVI	PP, ASSAM
13	Bail Appln./1077/2021 (PDF COPY), FIXED	JAIRUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MS S DEVI	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/1091/2021 FIXED	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P- 2) MR G CHOUDHURY MR. J C GOGOI MR. K KALITA MR. A AHMED (P-2) MS S KAUSHIK MR B ISLAM	PP, ASSAM
15	AB/1099/2021 B/O	MOUCHUM LAHAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
16	AB/1127/2021 (PDF COPY), B/O	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
17	AB/1154/2021 B/O	SMT. USHA BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	PP, ASSAM
18	AB/1288/2021 FIXED	MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
19	AB/1307/2021 FIXED	NABIR HUSSAIN @ NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
WITH				
20	Bail Appln./1032/2021	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH

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CONTACT IN E-MAIL-rvcghc.court11@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2865/2021 B/O (PDF COPY)	CALCOM CEMENT INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
2	WP(C)/2961/2021 B/O (PDF COPY)	PURNIMA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEBA
3	WP(C)/2966/2021 B/O	MS X Versus THE STATE OF ASSAM AND 5 ORS	MS. S SARMA	GA, ASSAM
ADMISSION				
4	WP(C)/2670/2021 B/O (PDF COPY)	BIREN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./980/2021 FIXED	MD. ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
2	Bail Appln./981/2021 FIXED	MD. ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
3	Bail Appln./982/2021 FIXED	MD. ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
4	Bail Appln./983/2021 FIXED	MD. ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
5	Bail Appln./1028/2021	SHAH MAHAMMAD ALI @ SAHAMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
6	Bail Appln./1034/2021	BAKKAR ALI Versus THE STATE OF ASSAM	MS. M MALLIK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
7	Bail Appln./1040/2021 B/O	DEBANANDA PAUL Versus THE UNION OF INDIA	MR. S CHETIA MR. J P MORE	SC, NCB
8	Bail Appln./1046/2021	HEMANTA SAIKIA Versus THE STATE OF ASSAM	MR B TALUKDAR	PP, ASSAM
9	Bail Appln./1083/2021 B/O	MD. AKBAR SEIKH @ AKBAR SEIKH @ BIKI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
10	Bail Appln./1091/2021 B/O	MOINUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
11	Bail Appln./1092/2021 B/O	JAYANTA KR. RAJBONGSHI Versus THE STATE OF ASSAM	MR P SHARMA	PP, ASSAM

MOTION

12	AB/1395/2021 B/O	RIPON GOSWAMI Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE	PP, ASSAM
13	AB/1397/2021 B/O	RAKESH KR. GOEL Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. R ALI	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./887/2021 FIXED	SAIDUL ALI KHA Versus THE UNION OF INDIA	MS. T SOM MR H DAS MR. P TELI	SC, NCB
15	Bail Appln./956/2021 B/O	HAZRAT ALI SHEIKH @ HAZRAT ALI SK @ HOZRAT ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S H RAHMAN MR. I A HAZARIKA	MR. R ISLAM MR G CHOUDHURY PP, ASSAM
16	Bail Appln./1043/2021 FIXED	MUBARAK HUSSAIN @ BABUL Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
17	Bail Appln./1060/2021 FIXED	KHARGESWAR PATHAK AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
18	Bail Appln./1071/2021 FIXED	MEHBUB AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
19	AB/1280/2021 FIXED	DIPAK NARZARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
20	AB/1040/2021	MAHESWAR BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR B C MUCHAHARY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1093/2021 (PDF COPY), B/O	MD. ASHISH HUSSAIN Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
MOTION				
2	AB/1296/2021 B/O	MEHDI ALAM (PRINCE) Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
3	AB/1303/2021 B/O	EKBUL HUSSAIN Versus THE STATE OF ASSAM	SIRAJ CHY	PP, ASSAM
4	AB/1396/2021 (PDF COPY), B/O	MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S K SINGHA MR. G PATHAK	PP, ASSAM
5	AB/1398/2021 (PDF COPY), B/O	MAHABUL HOQUE KHANDOKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
6	AB/1401/2021 (PDF COPY), B/O	ROSHIDUL HOQUE Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
7	AB/1402/2021 (PDF COPY), B/O	ANUP DANGORIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
8	AB/1404/2021 (PDF COPY), B/O	MD. JOYNAL ABDIN @ MD. JOYNAL ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./858/2021 B/O	SUBHAM DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
10	Bail Appln./1068/2021 (PDF COPY), B/O	AJJO ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

BAIL HEARING

11	AB/880/2021	HABIJA BIBI @ HABIZA BIBI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
12	AB/1364/2021 FIXED	DHANJIR ALI @ DHANJUR ALI Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
13	WITH Bail Appln./1049/2021	MD. RAJU ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. S SAIKIA	PP, ASSAM

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